

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 130**  
**(IB)-202(PB)/2017**

**IN THE MATTER OF:**

Punjab National Bank	...	Applicant/Petitioner
Vs		
Bhushan Power and Steel limited	...	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 12.08.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Respondent : Mr. Abhinav Vasisht, Senior Advocate and Mr. Krishna Pratap Singh, Advocate for Respondent No. 1 - M.K. Khandelwal  
Mr. Manmeet Singh and Ms. Nishtha Chaturvedi, Advocates for Respondent No. 4 - JSW Steel Ltd. - in IA No. 2091 of 2021

**ORDER**

List the matter for further consideration on 20.09.2021.

- sd -

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

- sd -

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**